

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH  
CIRCUIT SITTING AT NAGPUR.

O.A.NO. 425/93  
TR.A.NO.

199

DATE OF DECISION 7.9.1993

Shri D.S.Khandave

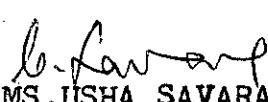
Applicant(s)

Versus

DOT, O/O the Chief G.M.Telemc, Bombay & Ors.

Respondent(s)

1. Whether it be referred to the Reporter or not ? W
2. Whether it be circulated to all the Benches of the Central Administrative Tribunal or not ? N

  
(MS.USHA SAVARA)

MEMBER (A)

  
(M.S.DESHPANDE)

VICE CHAIRMAN

mbm:3

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH, BOMBAY

CAMP : NAGPUR

(4)

OA.NO. 425/93

Shri Dnyaneshwar Shyamrao Khandave ... Applicant  
V/S.

Department of Telecommunication,  
0/0 the Chief General Manager,  
Telecom, Bombay & Ors. ... Respondents

CORAM: Hon'ble Vice Chairman Shri Justice M.S.Deshpande  
Hon'ble Member (A) Ms. Usha Savara

Appearance

None for the Applicant

Shri Bhangade  
Advocate  
for the Respondents

ORAL JUDGEMENT

Dated: 7.9.1993

(PER: M.S.Deshpande, Vice Chairman)

The impugned action took place in the year 1985 and against that representation was made on 10.5.1991. The present application was filed on 16.3.1993 and it is evidently barred by time. The application is dismissed as barred by time.

*Usha Savara*

(MS.USHA SAVARA)

MEMBER (A)

*M.S.Deshpande*

(M.S.DESHPANDE)

VICE CHAIRMAN

mrj.